

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 453 of 2020

IN THE MATTER OF:

Global Steel Company

...Appellant

Versus

JBF Petrochemicals Ltd.

...Respondent

Present:

For Appellant : Ms. Vishakha Gupta, Advocate

**For Respondent : Mr. Shiv Kr. Suri, Mr. Shikhil Suri, Ms. Nikita Thapar
and Ms. Vinishna Kaul, Advocates**

ORDER

20.03.2020 At the request of the learned counsel for the Appellant, the matter is adjourned.

List the matter 'for Admission (Fresh Case)' on **22nd April, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Shreesha Merla]
Member (Technical)

/ns/gc/